

(d) the steps being taken by Union Government to provide full security arrangements at all the airports in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO):** (a) and (b) Yes Sir. There is regular co-ordination between CISF and Airport Authority of India (AAI) to address the issues related to induction and functioning of the CISF at the airports. AAI is providing all logistic support to CISF as per the norms of Ministry of Home Affairs and agreed to by the Ministry of Civil Aviation. The equipments/gadgets required for access control have already been provided to the CISF. However, CISF's request for acquisition of modern gadgetry such as Bomb detection devices, colour x-rays, small and long range weapons and walkie-talkies are being processed by the Airport Authority of India and for airports including Bangalore airport.

(c) and (d) Keeping in view the threat from terrorist organizations, security of 23 airports has been entrusted to CISF in the first phase for better security arrangements. Basic security gadgets have already been provided at these airports. Comprehensive training is being provided to CISF personnel deployed at airports to enhance their skills for the specialized task of Aviation Security. Steps are also being taken to deploy CISF on the remaining operational airports in the country.

**Shifting the Geothermal Power Plant from Manikaran In Kullu District**

**380. SHRI KRIPAL PARMAR:** Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether it is a fact that the Members of Parliament from Himachal Pradesh have requested to shift "Geothermal Power Plant" lying in tattered condition at Manikaran religious and tourist complex in Kullu district of Himachal Pradesh immediately and to hand over the place to Gram Panchayats; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) and (b) Yes Sir. Shri Maheshwar Singh, Hon'ble Member of Parliament had written to the Ministry on this subject. The Ministry has been taking necessary action, as per prescribed procedure of the Government of India. In this connection, a Committee of Officers constituted by the Ministry visited the site of Geothermal Power Plants at Manikaran on 10.11.2001. The Report of this Committee has been submitted to the Ministry and further necessary action in this regard is being taken.

**Solar Energy Project in Ladakh**

381. DR. ALLADI P. RAJKUMAR: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether Solar Energy Project is proposed to be utilized for providing electricity to Ladakh;

(b) if so, the details of investments to be made; and

(c) by when the projects will be completed?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) to (c) Yes, Sir. The Ministry of Non-Conventional Energy Sources has sanctioned a project in September, 2001 to the Ladakh Affairs Department of Jammu and Kashmir Government for the electrification of 39 villages in Leh District and 18 villages and 27 hamlets in Kargil district through installation of 10,000 solar home lighting systems and distribution of 6,000 solar lanterns. The project is to be implemented through the Ladakh Autonomous Hill Development Council (LAHDC), Leh in Leh District and the District Development Commissioner (DDC), Kargil in Kargil District. The project also envisages involvement of local non-governmental organizations in implementation. The estimated cost of this village electrification project is Rs. 20 crores, out of which the share of this Ministry is Rs. 18 crores. The Ministry has already released Rs. 4.35 crores to the programme implementing agencies as advance grant. The